<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017

Dated: 31st July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Transmission (India) Ltd.	Ve	 rsus	Appellant(s)
Maharashtra Electricity Regulatory	v Com	mission	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh Mr. Tushar Srivastava	
Counsel for the Respondent(s)	:	Mr. Raunak Jain Mr. Vishvendra Tomar <i>h/f</i> Mr. Buddy A. Rar	nganadhan for R-1

<u>ORDER</u>

List the matter along with Appeal No. 260 of 2016 on 03.10.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd